

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

FAO No. 1759 of 2014


United India Insurance Company Ltd. Appellants
V/s
Sandeep Kaur & ors. Respondents

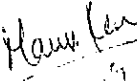
Respondent No. 9:

Thakur Balwan Singh S/o Jalla Singh R/o House
No. 422, Mota Singh Nagar, Jalandhar (Punjab)
(Owner of offending Gas Tanker bearing
registration No. PB-09-AY-9491).

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **25.11.2019(A)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on
20th Aug, 2019.


Superintendent (Judl.),
For Registrar (Judicial)


20/8/19